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Date: 24/10/2025

G. Subramaniam & Others Vs V.T. Pattilingam

Second Appeal No. 36, 37 Of 2013, Miscellaneous Petition No. 1 + 1 Of 2013

Court: Madras High Court

Date of Decision: July 3, 2019

Acts Referred:

Evidence Act, 1872 â€" Section 91#Specific Relief Act, 1963 â€" Section 16(c)

Hon'ble Judges: P.T. Asha, J

Bench: Single Bench

Advocate: Muthumani Doraisami, .P. Valliappan

Final Decision: Dismissed

Judgement